

Report of Expert Committee on Compensation Claims

2728. SHRI PRAVINSINH SOLANKI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the recommendations of One-Man Expert Committee on Compensation claims headed by Shri R. B Lal, were accepted by Government ; and

(b) the remedial action taken or proposed to be taken on the observations and recommendations contained in Paras 42, 43, 44, 243, 246, 247, 264, 287, 575, 576, 582, 584, 593, 608, 609, 612, 613, 615 and 616 ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) The report of the One-Man Expert Committee on Compensation Claims consists of 287 observations and 331 recommendations. Of these, 246 recommendations have been accepted in full ; 43 in part or in modified form ; 34 not accepted and 8 are still under examination.

(b) A statement giving the required information is laid on the Table of the House. *[Placed in Library. See No. LT-488/71]*

Recovery from Commercial Clerks for goods lost in Transit

2729. SHRI PRAVINSINH SOLANKI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the cost of goods lost or damaged in transit is being recovered from the Commercial Clerks fixing them responsible merely on technical grounds ;

(b) if so, whether Government propose to take some corrective measures to lessen the difficulties of the Commercial Clerks in this respect ; and

(c) whether Government contemplate to fix the Railway Protection Force staff responsible for such loss or damage in view of the fact that it is the primary duty of the Railway Protection Force staff to eradicate such loss, theft or damage of consignments ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) No Recovery is made only in cases where the staff are responsible directly for loss or damage.

(b) Does not arise.

(c) The Railway Protection Force are responsible for the protection of Railway property against thefts/pilferages. Whenever any negligence/concivance on their part comes to light they are prosecuted or departmentally dealt with.

Assistance to Families of Construction Workers and Employees who died during the construction of Beas-Sutlej Link Project

2730. SHRI ROBIN SEN : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the total number of construction workers and employees who lost their lives during the construction of Beas-Sutlej Link Project ; and

(b) how much compensation was given to the families of those workers ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) 84 workers and one Assistant Engineer lost their lives during the construction of the Beas-Sutlej Link Project between 1-9-1964 and 10-6-1971.

(b) Rs. 4,97,871 has so far been paid as compensation to the next of kins of the workers under the Workmen's Compensation Act, 1923.

कोटा (राजस्थान) स्थित डी० सी० एम० फँक्टरी की ओर रेलवे की बकाया राशि

2731. श्री मोंकार लाल बेरबा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) कोटा, राजस्थान स्थित डी० सी० एम० फँक्टरी की ओर रेलवे की बकाया राशि कितनी है ; और